

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/92(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES KOLKATA WEST BENGAL IN THE MATTER OF DARUKA TRADING PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. Ajay Chaubey Adv.] For the Income Tax Officer
Ms. Hema Mukherjee, Adv.]
Ms. Prity Panja, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **11th September, 2024**.

**Anamitra Pal
Court Officer**